

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 08 /Apptt.

14th March, 2014

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to re-allocate the duties amongst the Assistant Registrars (Non-Judicial) of the Court with immediate effect, in the manner indicated below against their name in the Column No. 04 :-

Sl. No.	Name of the Officers	Designation of the Officers	Name of Section allocated
1.	2.	3.	04
01.	Sri Kailash Prasad Sharma	Assistant Registrar (Non-Judicial) - I	Centralized Filing Section
02.	Sri Rai Nirmal Chandra	Assistant Registrar (Non-Judicial)- II	Writ (Pending & Disposal) Section and Writ Issue Section
03.	Sri Ramesh Prasad Sah	Assistant Registrar (Non-Judicial)-III	Account (Establishment) Section except Quarter matters
04.	Sri Binod Kumar	Assistant Registrar (Non-Judicial)-IV	Inspection of Records Section & Enquiry / Splitting of Records (Civil and Criminal), Shredding and Auctioning of Shredded Papers
05.	Sri Animesh Narayan Das	Assistant Registrar (Non-Judicial) -V	Defect Removal Section. He will also function as Designated Officer.
06.	Sri Rabindra Prasad Singh	Assistant Registrar (Non-Judicial) -VI	L.P.A. & C.R. and its Disposal Section
07.	Sri Mithilesh Kumar	Assistant Registrar (Non-Judicial) -VII	Court Office / Staff Car /posting-deputation of Class IV Employees & Mazdoors /Protocol Section / EPABX / Security & Sanitation of Court Buildings / Residence of Hon'ble Judges / Complaints against Peons & Mazdoors of the Court / Providing full assistance for routine work of Former Hon'ble Judges residing at Ranchi, who are not holding any assignment.
08	Sri Govind Kumar	Assistant Registrar (Non-Judicial) -VIII	RTI & Vigilance Cell of Subordinate Court Staff / Accounts Establishment (only Quarter matters)
09.	Sri Arun Kumar Ray	Assistant Registrar (Non-Judicial) -IX	Chief Justice's Secretariat (From 4:00 P.M. onwards) / Vigilance Cell with Registrar (Vigilance) - from 10:00 A.M. to 4:00 P.M.
10.	Sri Sushil Kumar Mishra	Assistant Registrar (Non-Judicial) -X	Criminal Sections (B.A. / A.B.A. / Cr. M.P.)
11.	Sri Ganesh Jha	Assistant Registrar (Non-Judicial) -XI	Administrative Appointment Department
12	Sri Santosh Kumar Agrawal	Assistant Registrar (Non-Judicial) -XII	Stationery Department
13	Sri Chandra Shekhar Jha	Assistant Registrar (Non-Judicial) -XIII	Accounts (General) Section
14	Sri Phuldeo Bhagat	Assistant Registrar (Non-Judicial) -XIV	Copying Department
15	Sri Ratan Kumar	Assistant Registrar (Non-Judicial) -XV	Criminal Appeal (Pending and Disposal)
16	Sri Amod Kumar	Assistant Registrar (Non-Judicial) -XVI	Attached with Hon'ble Mr. Justice S. Chandrashekhar
17	Sri Jitendra Jha No. 1	Assistant Registrar (Non-Judicial) -XVII	Attached with Hon'ble Mr. Justice D.N. Patel
18	Sri Srikant	Assistant Registrar (Non-Judicial) -XVIII	Record Room
19	Sri Mithilesh Kumar Choudhary	Assistant Registrar (Non-Judicial) -XIX	Criminal Revision
20	Sri Rajeeva Kumar Singh	Assistant Registrar (Non-Judicial) -XX	List & Computer Section
21	Sri Sumit Mitra	Assistant Registrar (Non-Judicial) -XXI	Arbitration Appeal Section / Dispatch Section (Civil) / Civil Stamp Reporting / Dispatch Section (Criminal)
22	Sri Rajesh Kumar	Assistant Registrar (Non-Judicial) -XXII	Second Appeal (Pending & Disposal)
23	Sri Binay Kumar Singh	Assistant Registrar (Non-Judicial) -XXIII	Writ Stamp Reporting

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Sl. No.	Name of the Officers	Designation of the Officers	Name of Section allocated
1.	2.	3.	04
24	Sri Budhanath Baiitha	Assistant Registrar (Non-Judicial) -XXIV	Legal Cell / Chief Justice Conference Section. He will be In-charge of Copying Department till the Joining of Sri Phuldeo Bhagat, Asstt. Registrar, who is on leave.
25	Sri Manindra Kumar Pandey	Assistant Registrar (Non-Judicial) -XXV	Rules and Statistical Section –cum-Inspection Cell.
26	Sri Dhananjay Kumar Shashi	Assistant Registrar (Non-Judicial) – XXVI	Administrative Misc. Section
27	Sri Bhogendra Mishra	Assistant Registrar (Non-Judicial) - XXVII	Civil & Criminal Receiving
28	Sri John Kerketta	Assistant Registrar (Non-Judicial) - XXVIII	Criminal Stamp Reporting
29	Sri Kamlesh Kumar Sinha	Assistant Registrar (Non-Judicial) – XXIX	Criminal Writ (Pending) Section
30	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) –XXX	Supreme Court Appeal / Decree Section
31	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -XXXI	Misc. Appeal & Tax Appeal Section & its Disposal Section
32	Sri Sudhir Prasad	Assistant Registrar (Non-Judicial) - XXXII	Election Petition & Company Petition Cases
33	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) - XXXIII	Criminal Disposal Section
34	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) - XXXIV	First Appeal & its Disposal Section
35	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) - XXXV	C.M.P./Contempt (Civil)/ M.J.C. Sections
36	Sri Pramod Kumar Ojha	Assistant Registrar (Non-Judicial) - XXXVI	Judges' Library Section

Accordingly, all the Office Orders issued earlier in above regard stand modified to the above extent only.

The Assistant Registrars (Non-Judicial) from Sl. No. 12 to 36 of the above Tabular Chart will sit in the respective Sections allocated to them vide Column No. 04, till further arrangement.

By order of the Court,

Sd/- A.V. Singh

Registrar General

Memo No. 3587-3642 /Apptt.

dated Ranchi, the 14th March, 2014

Copy forwarded to the Office of the Registrar General/ Registrar (Establishment) / Registrar (Vigilance) / Registrar (Administration) / P.S. To Hon'ble the Chief Justice/ the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice/ All Joint Registrars / the Deputy Registrar (Protocol) / All Deputy Registrars /Incharge P.As' Section / All Assistant Registrars / Incharge Court Masters' Section / Court Officer I/c. / Stamp Reporter / Oath Commissioner / All Section Officers of the High Court of Jharkhand, Ranchi and Officers concerned for information and needful.



Sd/- A.V. Singh
Registrar General

Memo No. 3643-3644 /Apptt. dated Ranchi, the 14th March, 2014

Copy forwarded to the Central Project Co-ordinator, e-courts' Project and / the Deputy Registrar (protocol) High Court of Jharkhand, Ranchi for uploading the same on the website of the Court.


Registrar General